NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 34

C.P. (IB)/516(MB)2021

CORAM:
SH. PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT (Retd.)**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **15.07.2024**

NAME OF THE PARTIES: **PHOENIX ARC PRIVATE LIMITED (CREDITOR) THROUGH THE RESOLUTION PROFESSIONAL MR. GAURANG CHHOTALAL SHAH V/s MR. NAVAL KUMAR BHOOT**

Section 95(1) of the Insolvency and Bankruptcy Code, 2016

ORDER

C.P. (IB)/516(MB)2021

1) Mr. Priyank Jadav, Ld. Counsel for the Financial Creditor and Mr. Yahya Batatawala, Ld. Counsel for the Respondent/Personal Guarantor are present.

2) At request, stand over to 16.07.2024, for further consideration and hearing. In the meantime, Respondent shall file and place on record Affidavit in Reply well before the adjourned date thereby duly serving a copy thereof to the other side well in advance.

3) Stand over to 16.07.2024, for further consideration and hearing.

Sd/- **Sd/-**

PRABHAT KUMAR **JUSTICE VIRENDRASINGH BISHT**
MEMBER (TECHNICAL) **MEMBER (JUDICIAL)**

Vedant Kedare